

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB) 19(ND) 2018

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Khushal Infratech Pvt. Ltd. Vs. APS Buildtech
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

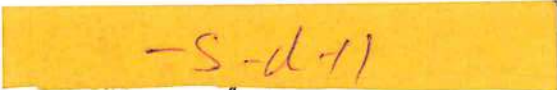
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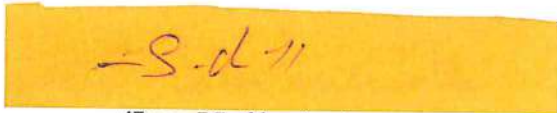
For the Petitioner:	Ms. Ritika Shaw, Advocate
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For the Respondent:	Mr. Rajan Shankar Dvivedi, Mr. Utkarsh Singh, Advocates for R-1 Mr. Sushant Kr. Sarkar, Advocate for R-5
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ORDER

Reserved for orders.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**